NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose .	Section	Name of the Parties M/s. / Mr.
CP No.95/		Admission	252(3)	Ray Interiors & Advertising (India)
BB/2017			*	Pvt. Ltd. Vs ROC.

ORDER

Matter is listed today for compliance of the objections raised by the Registry. No representation for petitioner. PCS is absent. List it 13/09/2017 for compliance.

Member (T)

Member (J)